

Annexure 7													
Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited			Date of Commencement of CIRP : 24th February 2023				Claims received and updated as on 23-03-2026						
List of operational creditors (Government dues)													
Sl.No.	Details of claimant		Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable					
1	Income Tax Department	-	18-07-2023	2,94,05,376	-	-	-	-	2,94,05,376	-	-	-	Refer Note 1
2	ACIT (TDS) Circle 2, Nagpur	-	11-02-2025	2,38,880	-	-	-	-	-	-	-	2,38,880	Refer Note 1
3	State Tax Officer (GST Department)	-	23-03-2026	39,51,079	-	-	-	-	-	-	-	39,51,079	Refer Note 2
				3,35,95,335	-	-	-	-	2,94,05,376	-	-	41,89,959	-
Notes:													
a)	The erstwhile IRP had informed the Resolution Professional that the claims pertaining to Sr. Nos. 1 and 2 were received during her tenure. Accordingly upon verification, the claims are presently treated as contingent claims/under verification.												
b)	The erstwhile IRP has further informed that the claim pertaining to Sr. No. 3 was submitted belatedly. Accordingly, the same has been included above and is presently under verification.												